

**Title:** Introduction of the Indian Citizens Abroad (Voting Right at Elections) Bill, 1998.

15.20 hrs.

SHRI E. AHAMED (MANJERI): Sir, I beg to move for leave to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of the States.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide the Indian citizens living abroad with the right to vote in elections to the House of the People and the Legislative Assemblies of the States."

The motion was adopted.

SHRI E. AHAMED (MANJERI): Sir, I introduce the Bill.

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